

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 321 of 2013

Dated : 26th May, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

**Transmission Corporation of Andhra Pradesh
& Ors.Appellant(s)
Versus**

**Andhra Pradesh Electricity Reg. Commission ...Respondent(s)
& Anr.**

Counsel for the Appellant (s) : Ms. Swapna Seshadri

Counsel for the Respondent (s): Mr. K.V. Balakrishnan
Mr. K.V. Mohan for R-1
Mr. Matrugupta Mishra
Ms. Ruth Elwin for R.2

ORDER

As agreed by the learned counsel for the parties, post the matter
for hearing on **15.07.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/js